

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(1P) 146 (ND)/16

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017**

NAME OF THE COMPANY: Mohinder Kumar Setia & Anr Vs. M/s Satguru
Buildwell Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 241/242

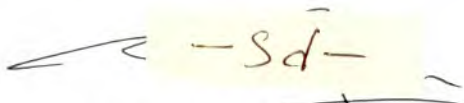
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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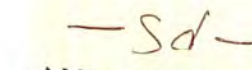
Present: None

ORDER

Present none.

In the interest of justice, adjourned to 12th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)